NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH AHMEDABAD

T.P. No. 66/NCLT/AHM/2017 (New) Madhya Pradesh High Court Jabalpur Bench C.P. No. 14/2015(Old)

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 11.08.2017

Name of the Company:

Legend Distilleries Pvt. Ltd.

With

SOM Distilleries & Breweries Ltd.

Section of the Companies Act:

Section 391-394 of the Companies Act, 1956

S.NO. NAME (CAPITAL LETTERS)

DESIGNATION

REPRESENTATION

SIGNATURE

1.

2

ORDER

None present for Petitioner.

Registry is directed to issue notice to the petitioners to appear before this Tribunal either through person or through professional.

List the matter on 26.09.2017.

BIKKI RAVEENDRA BABU MEMBER JUDICIAL

Dated this the 11th day of August, 2017.